

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 318/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 25.07.2017

NAME OF THE PARTIES: Benetton India Pvt. Ltd.
V/s.
Elder Pharmaceuticals Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Mr. Ajit Anekar	Advocate for	
	Mr. Sagar Thakkar	Petitioner.	
	Upb Auris legal.		

ORDER
T.C.P. No. 318/I&BC/NCLT/MB/MAH/2017

1. This is a transferred Petition from the High Court.
2. Learned Representative from the side of the Petitioner (Creditor) is seeking time to comply the provision.
3. This matter is adjourned to **24.08.2017**.

Sd/-
Ravikumar Duraisamy
Member (Technical)

Sd/-
M.K. Shrawat
Member (Judicial)

Dated : 25.07.2017.